

tubulars to meet its needs of expanded oil drilling and exploration; and

(c) what is the indigenous capacity to manufacture such tubulars?

**THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI):** (a)

No; Sir.

(b) Yes, Sir Tubulars are being purchased on an annual basis keeping in view the planned drilling meterage.

(c) Approximately 340 tonnes per month.

**Procedure Prescribed for imposing Penalty**

2113. **SHRI K. M. MADHUKAR:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the Bombay High Court, in a case (1976 LIC 934), has given the verdict that forfeiture of the past services resulting in Break-in-Service cannot be imposed on any Government Servant without following the procedure prescribed for imposing the penalty; and

(b) if so, whether the break-in-services imposed on large numbers of Railway employees for May 1974 Rail Strike are being reviewed in the light of the above mentioned Court's judgement?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH):** (a)

and (b). The judgement of the Bombay High Court relating to certain employees of the Office of the Comptroller and Auditor General of India, has no application to the Railway employees who are governed by the statutory provisions of their own contained in the Indian Railway Establishment Codes. However, break in services in the case of employees for participating in the illegal strike

of May 1974 have since been condoned excepting employees charged with sabotage, violence and intimidation.

**Accommodation on Sleeper Coaches for T.T.Es. of Olavakkot Division (Southern Railway)**

2114. **SHRIMATI PARVATHI KRISHNAN:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the Travelling Ticket Examiners (Sleeper Sections) Olavakkot Division, Southern Railway are not provided with suitable accommodation on sleeper coaches; and

(b) if so, the facts thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH):** (a) and (b). No. A seat is earmarked for the T. T. E. manning the sleeper coach.

**Inadequate facilities in Quarters at Jullunder, Delhi and Bhatinda**

2115. **SHRIMATI PARVATHI KRISHNAN:** Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received representations from the employees regarding bad sanitary condition, non-whitewashing and inadequate facilities in the Railway quarters in Jullunder, Delhi, Bhatinda and other stations of Northern Railway; and

(b) if so, Government's reaction thereto?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH):** (a) Yes, except Bhatinda station.

(b) Representations are received from the staff in regard to sanitary conditions, whitewashing and repairs to staff quarters, improvements such